

Title : Election of two members from Lok Sabha to the Advisory Council of Delhi Development Authority.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Madam, on behalf of Shri S. Jaipal Reddy, I beg to move the following:

"That in pursuance of clause (h) of sub-section (2) of section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Advisory Council of the Delhi Development Authority for a term of four years, subject to the other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of clause (h) of sub-section (2) of section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Advisory Council of the Delhi Development Authority for a term of four years, subject to the other provisions of the said Act."

*The motion was adopted.*

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